

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.01.2022 (MONDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 615 of 2020	P.M. Cold Storage Pvt. Ltd. Vs. Goouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunjhunwala & Anr.	Kumar Anurag Singh	Soumya Dutta-R2
2.	Comp. App. (AT) (Ins) No. 510 of 2021	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.)	Stuti Chopra	Atishay Jain Tanushree Sogani- R4
3.	Comp. App. (AT) (Ins) No. 788 of 2021	Abdos Polymers Ltd. Vs. Callina Care Overseas Pvt. Ltd.	Kanwal Chaudhary	
4.	Comp. App. (AT) No. 82 of 2021	Lasa Supergenerics Ltd. Vs. Harishree Aromatics & Chmicals Pvt. Ltd.	CS Ashish O. Lalpuria	
5.	Comp. App. (AT) No. 90 of 2021	Kamboj Electrotech Pvt. Ltd. Through its Shareholder Bhajan lal kamboj Vs. Union of India & Ors.	Saurabh Kalia	Ajit Sharma Lata Sisodiya-R2

For Directions

6.	Comp. App. (AT) No. 67 of 2021	Chandrakant Ishvarlal Patel Vs. Registrar of Companies, Ahmedabad, Gujarat With	Abhishek Chhajed	
7.	Comp. App. (AT) No. 68 of 2021	Chandrakant Ishvarlal Patel Vs. Registrar of Companies, Ahmedabad, Gujarat	CS Abhishek Chhajed	

For Admission (Fresh Cases)

8.	Comp. App. (AT) No. 142 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Food Services Pvt. Ltd. & Ors.	Sandeep Bajaj	Vaibhav Sharma-R1 Munisha Gandhi-R2, R3 & R4 Amit Arora-R8
9.	Comp. App. (AT) No. 143 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Restaurants Pvt. Ltd. & Ors.	Sandeep Bajaj	Vaibhav Sharma-R1 Munisha Gandhi Selina Chalana-R5, R9 & R10
10.	Comp. App. (AT) No. 13 of 2022	Srei Infrastructure Finance Ltd. Vs. Trinity Alternative Investment Managers Ltd.	Vijayendra Pratap Singh	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 397 of 2020	Skyville-Residents Welfare Association Vs. Rational Buildcon Pvt. Ltd. & Ors. With	Alok Kr. Aggarwal	Aayushi Singh Shashank Agarwal Pranav Vyas Satendra K. Rai Swapnil Gupta-R3
12.	Comp. App. (AT) (Ins) No. 398 of 2020	Skyville-Residents Welfare Association Vs. Golden Glow Estates Pvt. Ltd. & Ors. With	Alok Kr. Aggarwal	Aayushi Singh Shashank Agarwal Satendra K. Rai Swapnil Gupta-R3 Guarav Mitra
13.	Comp. App. (AT) (Ins) No. 399 of 2020	Skyville-Residents Welfare Association Vs. Digamber Buildcon Pvt. Ltd. & Ors.	Alok Kr. Aggarwal	Aayushi Singh Shashank Agarwal Pranav Vyas Swapnil Gupta-R3 Guarav Mitra
14.	Comp. App. (AT) (Ins) No.1046 of 2020	Alok Jain & Ors. Vs. Piyush IT Solutions Pvt. Ltd. & Anr. With	Pooja M. Saigal	Rajnish Sinha Akshaya Ganpath Shreya Kohli-R2
15.	Comp. App. (AT) (Ins) No.1047 of 2020	Prateek Kapoor & Ors. Vs. Arena Superstructures Pvt. Ltd. & Anr.	Pooja M. Saigal	Rajnish Sinha Akshaya Ganpath Shreya Kohli-R2
16.	Comp. App. (AT) (Ins) No. 228 of 2021	Dharam Vir Malhotra & Anr. Vs. Kaur Sain Spinners Ltd. & Anr.	Udit Kishan	Eshna Kumar Santosh Kumari Aditya Maheshwari- R1
17.	Comp. App. (AT) No. 62 of 2020	Neil Shailesh Parikh Vs. Spider Prints Pvt. Ltd. & Anr.	Mayank Kumar	Surjan Singh Shekhawat-R1 Santhosh Krishnan- R2

For Hearing

18.	Comp. App. (AT) No. 58 of 2021	Mehul Vyas Vs. Fiba Shipping Agency & Ors. With	Aman Varma	J.S. Kini Sapna Krishnappa Suresh Dubey-R1-138 Shrikanth-R2 Prachi Wazalwar-R139 Subir Kumar-R140
19.	Comp. App. (AT) No. 62 of 2021	Housing Development & Infrastructure Ltd. Vs. Rahul Sahasrabuddhe & Ors. With	Meghna Rao	Prachi Wazalwar Swetab Kumar-R1 Subir Kumar-R5 Jeewan Chandra-R6 Ashish Wad-R7 J.S. Kini Suresh Dubey Sapna Krishnappa
20.	Comp. App. (AT) No. 112 of 2021	Punjab and Maharashtra Cooperative Bank Ltd. Vs. Dreams the Mall Company Ltd. & Anr.	Jeevan Chandra	CS Rahul Sahasrabuddhe Meghna Rao Abhay Manudhane- R2
21.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)
22.	Comp. App. (AT) (Ins) No. 778 of 2020	VRG Healthcare Pvt. Ltd. Vs. VRG Infrastructure Pvt. Ltd.	Shreyash U Lalit	P. K. Mittal-R1 Preeti Goel Anubhav Goel
23.	Comp. App. (AT) (Ins) No. 26 of 2021	Commissioner of State Taxes & Excise Himachal Pradesh & Ors. Vs. Naresh Kumar Sood, Liquidator With	Abhimanyu Jhamba	Ajay Kr. Jain Naresh Kr. Sood- liquidator
24.	Comp. App. (AT) (Ins) No. 336 of 2021	Deputy Commissioner of State Taxes & Excise (Himachal Pradesh) Vs. Sanjay Gupta, Liquidator	Aakash Varma	Abhishek Anand Kunal Godhwani
25.	Comp. App. (AT) (Ins) No. 480 of 2021	Gurpreet Singh Chadha & Ors. Vs. International Recreation and Amusement Ltd. Through Resolution Professional & Ors.	Siddharth Banthia	Nizam Khan Abhishek Anand Kumar Anurag Singh-R1 Nilotpal Shyam-R2 Ayandeb Mitra
26.	Comp. App. (AT) (Ins) No. 452 of 2021	Mukund Choudhary & Anr. Vs. Subhash Kumar Kundra	Heena George	Honey Satpal-RP Samriddh Bindal

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By order of Hon'ble Chairperson

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